

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 57 OF 2017 &
IA NOS. 102 & 99 OF 2017**

Dated: 17th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Reliance communication Ltd. & Anr.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R-1

Ms. Bani Dikshit

Mr. Farmal Ali

Mr. Varun Pathak for R-2

ORDER

Learned counsel for the appellant states that the appellant does not wish to file rejoinder.

Therefore, the pleadings are complete. List the matter for hearing on **26.07.2017**. Tag to Appeal No. 337 of 2016.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson